[ 5 MAR. 1986 ]

# Reservation quota ia the Kerala Express, Jayanti Janta and llimsagar Express

110(9. SHRI N. E. BALRAM: Will the Minister of TRANSPORT be pleased to state what is the quota of second class sleeper berths, A/C 2tier and Ist class in the Kerala Express, Jayanti Janata Express (132 to Questions 142

UP) and Himsagac Express separately from (i) New Delhi Railway Station, (ii) Nizamuddin Railway Station, and (iii) any other booking counters in New Delhi?

## THE MINISTER OF STATE IN THE DEPARTMENT OP RAILWAYS (SHRI MADHAVRAO SCINDIA):

Station	126 Kcrala Express (Bi-weekly)			132 Jayanti Janata Exp. (5 days a week)		908 Himsagar Exp.		
						(weekly)		
	First Class	AC 2 T	IInd Class	AC 2-T	Second Class	First Class	AC 2 T	IInd. Class
New Delhi Central Reservation Office	18	42	-	24	- ,	6	12	-
New Delhi Station	-	-	550	-	229		-	16
Hazrat Nizamuddin	-	-	_	-	44		-	_
Parliament House Booking Office	4	4	24	4	16	2	4	8
Kirti Nagar		-	28	-	-	-	-	-
Sarojini Nagar	-		42					

Reservation quota for Kerala Jayanti Janata and Himsagar Express

## Direction to the States against the overambitious targets of tlie immunisation programme

1110. SHRI SURESH PACHOURI: WUI the Minister of HEALTH AND. FAMILY WELFARE be pleased to state:

(a) whether Government have cautioned the States against overambitious targets in the immunisation programme;

(b> if so, the reasons therefor;

(c) whetiier the Sca\*e authorities

were directed to  $6tate th_e name_s$  of the districts in order of priority;

(d) whether some of the States have so far intimated to the Centre;

(t) what are the reasons for the States which hava not so far submitted the same;

(f) whether the 30 districts under the universal iromumsatio\* program. me include OP\* er iwo districts from all the larger States; and

(g) if so, what is the total population of these districts?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY, WEL-FARE (SHRI S. KRISHNA KUMAR): (a) to (g) We have taken up the of Universal Immunisa-Programme tion during 1985-86 in 30 districts at least one from each major State. covering a population of 665.66 lakhs. Another 60 districts are proposed to be taken up in 1986-87. The States were requested to suggest the names of the districts to be taken up in order of priority. They were, however, advised to keep in view operational feasibility of attaining high levels of immunisation coverage and sustaining such levels subsequently while selecting the districts. The required information has been received from all the States.

#### **Commercial building of Koads**

1111. SHRI SURESH PACHOURI: Will the Minister of TRANSPORT be pleased to state;

(a) whether there is a proposal for evolving comprehensive economically viable package of incentive in order to facilitate the commercial building of roads, highways and expressways by private sector;

(b) whether Government are considering tb prepare a comprehensive programme for building roads in the country;

(c) whether State Governments have also been consulted; and

(d) if so, what are their views and to what extent the road buildings are to be undertaken during the first year of the Seventh Five Year Plan?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TANSPORT (SHRI RAJESH PILOT): (a) to (d) Yes, Sir. Keeping in view the limited resources for the purpose and huge requirement of the ever increasing traffic, the Government of India intend to selectively involve the private sector' for taking up certain types of schemes on National Highways. For this purpose suitable proposals  $wer_e$  invited from the private Sector.

A few private parties have come folrward with their proposals for financing the highway projects. They have, however, raised certain issues of concessions, loans and guarantees etc. which require examination in consultation with other Ministries. Road building under this scheme can be taken up only thereafter.

The State Governments have also been requested to take suitable steps  $fo_r$  involving private Sector in financ-'ing State Roads.

### Tightening of Security at the International Airports

1112. SHRI SURESH PACHOURI: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that all the international airports in the country have been plcaed under the tight security and entry of visitors at all the airports was banned during the month of January 1986; and

(b) if so, what were the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER); (a) and (b) Yes, Sir. Security at international airports was tightened during JamiaVy, 1986 and entry of visitors to all airports was banned, after receipt of information about the possibilities of renewed attempts at unlawful interference with civil aviation by extremists.

#### Supply of Sub-standard Medicines, to the Government Hospital in Pondicherry

1113. SHRI V. NARAYANASAMY; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the sub-standard medicines have been